

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

D.A.NO.1960/96

HON'BLE JUSTICE CHETTUR SANKARAN NAIR (J), CHAIRMAN
HON'BLE SHRI R.K.AHOOJA, MEMBER(A)

New Delhi, this 17th day of September, 1996

Shri Devé Datt Sharma
s/o Shri Khacheru Lal
Resident of 182 Police Colony
Ashok Vihar
Delhi - 110 052. ... Applicant

V_S

1. Director General Research & Development
Directorate of Personnel (RD - Pers-9)
Ministry of Defence
Govt. of India
D.R.Q. New Delhi - 11.
2. The Director,
Defence Institute of Fire Research
Probnn Road
DELHI - 54. ... Respondents

ORDER

Chettur Sankaran Nair (J), Chairman

When the matter came up on 13.9.1996, neither applicant nor his counsel was present and there was no representation either. We granted another opportunity to applicant and his counsel to put forward their case and posted the case to this day. Today there is no appearance or representation. We cannot keep matters pending optimistically hoping for the parties to turn up. We are constrained to dismiss this application and we do so. No costs.

Dated, the 17th September, 1996.

~~R.K.Ahooja
(R.K.AHOOJA)
MEMBER(A)~~

Hegukarananai
(CHETTUR SANKARAN NAIR(J))
CHAIRMAN

/rao/